

**Central Administrative Tribunal
Jabalpur Bench**

**CCP No.73/2006
in OA No.60/2005**

Jabalpur, this the ..^{8th} day of April 2007.

CORAM

Hon'ble Dr.G.C.Srivastava, Vice Chairman

Hon'ble Mr.A.K.Gaur, Judicial Member

Kailash Kumar Upadhyay

S/o Shri S.R.Upadhyay

Working at present in Distt.

Commanding Home Guard

Darikhana, Jabalpur.

R/o Village-Kudari-Umariya

P.O.Umariya, P.S.Barela

Dist. Jabalpur (M.P.)

(By advocate Shri S.Gangulay)

Petitioner

Versus.

Shri R.A.Agrawal

General Manager

Ordnance Factory

Khmaria

Jabalpur (MP).

(By advocate Shri B.da.silva)

Respondent

ORDER

By A.K.Gaur, Judicial Member

This CCP has been filed by the applicant in OA No.60/2005, alleging non-compliance of the order of the Tribunal dated 29th September 2005. It has been alleged that against the order of the Tribunal, the respondents filed a writ petition before Hon. High Court and obtained an interim order of stay. On 18.8.2006, the writ petition No.1496/2006 (S) was disposed of by the Hon. High Court vacating the stay and granting liberty to the respondents to seek review of the original order of the Tribunal. Pursuant to this, the respondents in the OA have filed a Review Application No.30/2006 before this Tribunal seeking review of the original order. The said Review Application has been dismissed. Since the review application is dismissed, this CCP is disposed of by directing the respondents to ensure compliance of the

✓

2
order of the Tribunal within two months from the date of receipt of
this order.

A.K. Gaur
(A.K. Gaur)
Judicial Member
aa

G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

पृष्ठंकन सं ओ/न्या.....जबलपुर, दि.....

पतिलिपि अग्रे धित:-

- (1) सचिव, उच्च न्यायालय वार एसोसिएशन, जबलपुर
- (2) आवेदक श्री/श्रीमती/कु.....के काउंसल
- (3) प्रत्यर्था श्री/श्रीमती/कु.....के काउंसल
- (4) बांधपाल, को.प्र.अ., जबलपुर न्यायपीठ
सूचना एवं आवश्यक कार्यवाही हेतु

Shri S. Ganguly Adv. JBR
Shri B. Dasilva Adv. JBR

उप रजिस्ट्रार

*Issued
on 20/4/07
B*